

No. 08-02/GA/2015/FSSAI  
Food Safety and Standards Authority of India  
Ministry of Health and Family Welfare

3<sup>rd</sup> Floor, FDA Bhawan,  
Kotla Road,  
New Delhi-110002  
Dated 13<sup>th</sup> July, 2022

**Corrigendum**

Reference is invited to Tender Notice of even No. dated 24.06.2022 in respect of Invitation of Bids for Selection of Service provider for running Staff Cafeteria in FDA Bhawan Premises, Kotla Road, New Delhi – 110 published on website of FSSAI and online e-procurement portal. As per RFP, Pre-bid meeting was held on 08.07.2022 in FDA Bhawan, Kotla Road, New Delhi-110002 wherein various issues were discussed with the prospective bidder present in this meeting. The following amendments are hereby made through this corrigendum which may be perused for reference and adhere to while submitting bids: -

S.No.	<b><u>FOR</u></b>	<b><u>READ</u></b>
1.	<b>In Tender Document Page No.7, Para 3.1 of Essential Eligibility Criteria for Technical Bid</b> "3.1 The Bidder must have an established permanent setup in Delhi/New Delhi (submit profile/details indicating location/office address with proof)."	"3.1 The Bidder must have an established permanent setup in Delhi NCR (submit profile/details indicating location/office address with proof)."

Apart from above, Bidder suggested that at the time of second stage bidding apart from weightage of Rent/License for weightage of discount may also be considered for evaluation of price bid. Weightage of Discount will be beneficial for employee of FSSAI as well as caterers of canteen due to increase of sales. The Competent Authority has approved the said suggestion and therefore at the second stage of bidding, weightage will also be given on the discount on price of items offered by the bidder.

**(Pankaj Gera)**  
**Assistant Director (GA)**

To

**CITO with the request to upload the same on website of FSSAI**